

National Company Law Tribunal

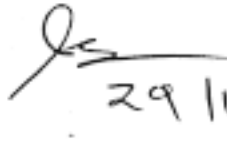
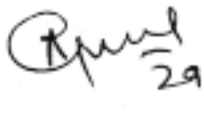
Allahabad Bench

C P NO. 160/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE COMPANY: M/s Raj Duplex Pvt Ltd vs. M/s Sandhana Papers Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	S. K TYAGI	Advocate	Counsel for the Applicant	 29/11/17
<u>2.</u>	CHANDAN AGARWAL PROXY COUNSEL FOR ANSHUL KUMAR SINGHAL	ADVOCATE	COUNSEL for THE APPLICANT	 29/11/2017

C.P. No. 160/ALD/2017

Shri Chandan Agarwal proxy for Shri Anshul Kumar Singhal and Shri S.K. Tyagi for Operational Creditor.

On a previous hearing, the Registry was directed to make scrutiny of the case and to furnish a report. Further to issue a formal notice to the Corporate Debtor Company. However, a proof of service thereof is still awaited.

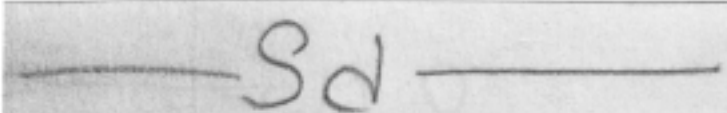
Hence, the case is now fixed for appearance of Corporate Debtor Company and for submission of scrutiny report.

The Petitioner is also granted at liberty to communicate a copy of this order to the Corporate Debtor Company by informing next date of hearing.

The matter be listed on 18th December, 2017.

Date: 29/11/2017

Typed by
Jyoti
(Stenographer)



**H.P. Chaturvedi,
Member(Judicial)**